

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA

STARRED QUESTION NO. *161

ANSWERED ON 04.08.2025

RELEASE OF WATERS BY DVC TO THE STATE OF WEST BENGAL

*161. SHRI RITABRATA BANERJEE

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether it is a fact that 27,000 lakh cubic metres of water has been released to the State of West Bengal by the Damodar Valley Corporation (DVC) since 18th June, 2025;
- (b) if so, whether the State Government of West Bengal was consulted before release of the waters;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF JAL SHAKTI

(SHRI C R PAATIL)

(a) to (d) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. *161 TO BE ANSWERED ON 04.08.2025 IN RAJYA SABHA REGARDING “RELEASE OF WATERS BY DVC TO THE STATE OF WEST BENGAL”

(a) Yes. Damodar Valley Corporation (DVC) has released 27,987 lakh cubic meters of water from Maithon and Panchet Reservoirs from 18th June 2025 to 15th July 2025.

(b) to (d) Decisions regarding releases from the Maithon and Panchet Reservoirs of the DVC are made by the Damodar Valley Reservoir Regulation Committee (DVRRC). This committee is chaired by the Member (River Management), Central Water Commission (CWC), New Delhi, and includes representatives from the CWC, DVC, Government of West Bengal and Government of Jharkhand.

DVRRC has been mandated to guide DVC in release of water from the Maithon and Panchet reservoirs in a co-ordinated manner with due regard to ensure effective flood control as well as to fulfill the requirements of drinking, irrigation, navigation and industrial uses for optimal benefits of State of West Bengal, State of Jharkhand and DVC. DVRRC follows a very systematic and scientific approach for reservoir operation as per laid down procedure in Damodar Valley Reservoir Regulation Manual approved for the management of DVC reservoirs, in consultation with DVC, Govt. of West Bengal and Govt. of Jharkhand.
